

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016
LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)**

| Sr. No. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification |
|---------|--------------------------------------------------------------------|-------------------------------------|--------------------|----------------------------|-----------------------------|---------------------------|-------------------------------------|
| | | Name of stakeholder | Amount (Rs.) | Amount (Rs.) | | | |
| 1 | Operational creditors (other than Workmen, Employees & Govt. Dues) | Comm. of State Tax, VAT D-004 Thane | 1,31,55,408 | 1,31,55,408 | NIL | NIL | NIL |
| 2 | Operational creditors (other than Workmen, Employees & Govt. Dues) | Comm. of State Tax, VAT E-003 Thane | 43,36,163 | 43,36,163 | NIL | NIL | NIL |
| | | | 1,74,91,571 | 1,74,91,571 | NIL | NIL | NIL |